

As far as the other pilots who have not renewed their licences are concerned, I have already informed the House that we have given them the concession that if they want to renew the licence they will be allowed to do so without paying the necessary charges for flying.

Shri Braj Raj Singh: May I know whether any replies have been received from the IAF to the request made by the Ministry for the employment of civil pilots in the IAF?

Shri Mohiuddin: I have already mentioned in the statement that ten were taken there; nine have reported. We have again requested Air Force.

Shri Vajpayee: Keeping in view that it is not possible to employ all the trained pilots, may I know whether Government have reconsidered their policy in regard to the training of new pilots?

Shri Mohiuddin: We are not taking any new batch for training this year.

Shri Indrajit Gupta: It appears from the statement that seven out of ten pilots who were employed by the IAC in 1961, were already employed with flying clubs and with non-scheduled operators. May I know why this category of personnel who were already employed with flying clubs or non-scheduled operators were given preference or priority over unemployed pilots who were equally well-qualified?

Shri Mohiuddin: The IAC have got to employ the best candidates that appear before them. We cannot ask them to take any one other than the best. When posts fall vacant in the clubs the others will have a chance of employment.

Shri S. M. Banerjee: May I know whether it is a fact that the Indonesian Government wanted certain pilots and many of these pilots have made applications to them? If so, may I know whether some of these trained unemployed pilots will be sent to Indonesia?

Shri Mohiuddin: I am not aware of their having applied to Indonesia. It is obvious from the question that if Indonesia wants pilots, of course, they will want experienced pilots.

Shri T. B. Vittal Rao: The hon. Minister stated that fresh batch of pilots are not going to be trained at the Civil Aviation Centre, Allahabad. May I know how many are undergoing training at the moment in the CATC?

Shri Mohiuddin: At the present moment about seventeen are undergoing training—as far as I remember. It may not be the exact number.

Shri Nath Pai: Will the hon. Minister please tell us, how long the majority of them have been kept unemployed?

Shri Mohiuddin: I have no figures of the duration of unemployment of each pilot. But as far most of these pilots are concerned, almost all had passed out from the CATC in 1959-60.

Shri Nath Pai: Have the Ministry maintained a list of those candidates who passed from this centre and supplied proper information to the IAC and IAF. It costs a lot of money to train a pilot. We want more specific information on this point.

Shri Mohiuddin: The CATC and the Directorate General have a list of all passed candidates. As I have already stated in my previous answer, the DGCA had written letters to them to enquire whether they were employed. If they have not replied, we cannot help it.

Cheating of Postal Deptt.

***249. Shri Ram Krishan Gupta:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have traced the gang which had swindled the Postal Department of a sum of about Rs. 1,60,000 on various occasions since April, 1961;

(b) if so, the method of operations adopted by the gang; and

(c) the names of the main cities where such cheating cases have occurred?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) One Department official and 5 outsiders have been arrested in a case of fraud involving Rs. 94,100 during the period August 1960 to July 1961.

(b) Bogus advices of transfer of Savings Bank Accounts purporting to have been issued from Allahabad Head Office to other Head Post Offices in India were issued and amounts withdrawn at the other end.

(c) Calcutta G.P.O., Bara Bazar (Calcutta) Head Office, Patna, Gaya Head Office, Jabalpur Head Office, Varanasi Head Office and Aligarh Head Office.

Shri Ramkrishan Gupta: The hon. Minister stated that one department official was involved in this case. May I know what is the position in other places? Is it a fact that most of the departmental employees are members of this gang?

Dr. P. Subbarayan: No, that is not so. What has happened is that some officials were involved in it. One of them has been arrested. And some outsiders are also involved. They had a scheme by which they manage to manipulate this. That is how it happened. As I said, action is being taken.

Shri Supakar: May I know why this *modus operandi* is not kept top secret, so that less intelligent people may not get a cue and take resort to such things?

Dr. P. Subbarayan: We are taking steps to see that such things do not happen in the future.

Mr. Deputy-Speaker: But it shall have to be conveyed to the hon. Member!

Movement of Sugar

+

250. {
 Shri S. M. Banerjee:
 Shri D. C. Sharma:
 Shri Shree Narayan Das:
 Shri Radha Raman:
 Shri M. B. Thakore:
 Shri Rameshwar Tantia:
 Shri P. G. Deb:
 Shri P. C. Borooah:
 Shrimati Renuka Ray:
 Shri Supakar:
 Shri Bibhuti Mishra:
 Shri N. R. Muniswamy:
 Shri N. M. Deb:
 Shri Chuni Lal:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether all restrictions on the movement of sugar from one State to another have been removed;

(b) if so, the present procedure adopted for the distribution of sugar; and

(c) the effect of the removal of restrictions on sale and price of sugar in the country?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) Yes, Sir, from 28th September 1961.

(b) Sugar factories can now sell sugar released to them from time to time, to any buyer at market prices and despatch the same to any destination in India.

(c) Sugar is now more freely available and there has been some slight fall in prices also.

Shri S. M. Banerjee: The hon. Minister stated that there has been some fall in the price of sugar. What is the actual percentage of reduction in the market price of sugar and how does it compare with the price before decontrol?

Shri A. M. Thomas: My hon. friend will be certainly interested in the prices prevailing in Kanpur. The price of sugar has come down by Rs. 1.28 nP per maund. At the time when these restrictions were removed the price was Rs. 40.04 nP and now it has come down to Rs. 38.76 nP. There have been reductions in the price in